

ITEM NO.18

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Criminal) No.259/2022

ABU SOHEL

Petitioner(s)

VERSUS

NUPUR SHARMA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 09-09-2022 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Ms. Abha Maryada Bhatt, Adv.
Mr. Anindo Mukherjee, Adv.
Mr. Chand Qureshi, AOR

For Respondent(s) Ms. Vidula Mehrotra, Adv.
Ms. Devika Kapoor, Adv.
Ms. Aashna Mehra, Adv.
Mr. Shubhankar Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner prays for and is granted
liberty to withdraw the instant petition.

The Writ Petition is, accordingly, dismissed as withdrawn.

(MUKESH NASA)
AR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER